# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS LOK SABHA

#### **UNSTARRED QUESTION NO.2683**

## TO BE ANSWERED ON THE 2<sup>nd</sup>AUGUST, 2016/SHRAVANA 11, 1938, (SAKA)

## SUSPICIOUS ACTIVITIES OF IRF

2683. SHRI RAKESH SINGH: SHRI OM BIRLA: SHRI CHANDRA PRAKASH JOSHI: SHRI HARISH MEENA:

#### Will the Minister of HOME AFFAIRS be pleased to state?

- (a) whether the Government proposes to ban the telecast of "PEACE TV";
- (b) if so, the details thereof;

(c) whether there are reports of alleged links between terrorist organisations and Islamic Research Foundation (IRF);

(d) if so, the details thereof and the reaction of the Government thereto;

(e) whether it is a fact that Islamic Research Foundation has misused its funds received under the Foreign Contributions Regulations Act (FCRA); and

(f) if so, the action taken in this regard?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): 'Peace TV' is not a permitted satellite channel for transmission

on the cable network and hence cannot be carried by cable operators

on their cable network.

(c) & (d): So far, no links between terrorist organizations and Islamic Research Foundation (IRF) have come to the notice. However, reports indicate that some known terrorists have reportedly been inspired by the preachings of Dr. Zakir Naik, President, Islamic Research Foundation.

(e) & (f): The Islamic Research Foundation (IRF) is registered under the Foreign Contributions Regulations Act, 2010. Foreign contributions and their utilization is checked and in case of violations action is taken under the provisions of the Act.

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